

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-112**  
IB-1411(ND)/2018  
In  
New IA4341/2020

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

Vs.

M/s. Indianroots Shopping Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 19.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr. Saurabh Kalia, Mr. Siddharth, Mr. Rajeev, Mr. Vikram, Karanpal, Ms. Shyatta, Mr. Namesh, Advs.

For the Respondent/CD

: Mr. Rahul Narvekar, Mr. Manish Kr. Tiwari, Advs.

For the NDTV

: Mr. Krishnendu Datta, Mr. Pawan, Mr. Anuj Shah, Ms. Mehak Khurana, Advs.

For the RP

: Ms. Prachi Johri, Mr. Vatsalya Kumar, Mr. D.V Gupta, Advs.

**ORDER**

**IA-4341 of 2020:-**

Counsel for the Resolution Professional is present. Registry is directed to issue notice to the respondents. The resolution professional is directed to send private notice to the respondents by all modes and file proof along with an affidavit on or before next date of hearing.

List on 11<sup>th</sup> November 2020.

-Sdr

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

Mamta

-Sdr

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-112**  
IB-1411(ND)/2018

In  
IA-1581/2020 & CA-373 of 2019

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

Vs.

M/s. Indianroots Shopping Ltd.

**...OPERATIONAL CREDITOR**

**...CORPORATE DEBTOR**

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 19.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr. Saurabh Kalia, Mr. Siddharth, Mr. Rajeev, Mr. Vikram,  
Karanpal, Ms. Shyatta, Mr. Namesh, Advs.

For the Respondent/CD

: Mr. Rahul Narvekar, Mr. Manish Kr. Tiwari, Advs.

For the NDTV

: Mr. Krishnendu Datta, Mr. Pawan, Mr. Anuj Shah, Ms. Mehak  
Khurana, Advs.

For the RP

: Ms. Prachi Johri, Mr. Vatsalya Kumar, Mr. D.V Gupta, Advs.

**ORDER**

**IA-1581 of 2020 & CA-373 of 2019:-**

Counsels for both the sides are present. They are directed to complete the pleadings. Matter is listed for making final submissions.

List on 18<sup>th</sup> November 2020.

- Sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-112**  
IB-1411(ND)/2018  
In  
CA-558/2020

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

**Vs.**

M/s. Indianroots Shopping Ltd.

**...OPERATIONAL CREDITOR**

**...CORPORATE DEBTOR**

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 19.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr. Saurabh Kalia, Mr. Siddharth, Mr. Rajeev, Mr. Vikram, Karanpal, Ms. Shyatta, Mr. Namesh, Advs.

For the Respondent/CD

: Mr. Rahul Narvekar, Mr. Manish Kr. Tiwari, Advs.

For the NDTV

: Mr. Krishnendu Datta, Mr. Pawan, Mr. Anuj Shah, Ms. Mehak Khurana, Advs.

For the RP

: Ms. Prachi Johri, Mr. Vatsalya Kumar, Mr. D.V Gupta, Advs.

**ORDER**

**IA-558 of 2020:-**

Counsel for the Resolution Professional is present. She is directed to make final submissions on the next date of hearing.

List on 18<sup>th</sup> November 2020.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-112

IB-1411(ND)/2018

In

New IA4345/2020

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd.

Vs.

M/s. Indianroots Shopping Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 19.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Saurabh Kalia, Mr. Siddharth, Mr. Rajeev, Mr. Vikram, Karanpal, Ms. Shyatta, Mr. Namesh, Advs.

For the Respondent/CD

: Mr. Rahul Narvekar, Mr. Manish Kr. Tiwari, Advs.

For the NDTV

: Mr. Krishnendu Datta, Mr. Pawan, Mr. Anuj Shah, Ms. Mehak Khurana, Advs.

For the RP

: Ms. Prachi Johri, Mr. Vatsalya Kumar, Mr. D.V Gupta, Advs.

ORDER

IA-4345 of 2020:-

Counsel for respondent no. 2 in CA-854 is present. He is directed to provide the usage charges of vehicle and give an undertaking that if any challan is there, the same shall be satisfied by him. Further, he is directed to handover the vehicle and the laptop as per the order dated 26<sup>th</sup> February, 2020 on or before 27<sup>th</sup> October 2020, file the undertaking and an affidavit of compliance on 28<sup>th</sup> October 2020.

List on 28<sup>th</sup> October 2020.

-sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-112**

IB-1411(ND)/2018

In

New IA4352/2020

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

**Vs.**

M/s. Indianroots Shopping Ltd.

**...OPERATIONAL CREDITOR**

**...CORPORATE DEBTOR**

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 19.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

**ORDER**

**IA-4352 of 2020:-**

It is submitted by the counsel for the resolution professional that related matters are listed on 28<sup>th</sup> October 2020. Therefore, the IA is listed for 28<sup>th</sup> October 2020.

-Sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-Sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**